

Fourteenth Lok Sabha**Session : 7****Date : 21-03-2006**

**Participants :** Baalu Shri T.R., Salim Shri Mohammad, Ahamed Shri E., Fatmi Shri Moh. Ali Ashraf, Deora Shri Milind Murli, Deora Shri Milind Murli, Pachauri Shri Suresh, Panabaka Smt. Lakshmi, Chidambaram Shri P., Das Dr. Akhilesh, Kyndiah Shri Paty Ripple, Soren Shri Shibu, Kyndiah Shri Paty Ripple, Singh Dr. Raghuvansh Prasad, Bhardwaj Shri H.R., Sibal Shri Kapil, Bhuria Shri Kantilal, Singh Smt. Kanti, Ramesh Shri Jairam, Das Dr. Akhilesh, Baalu Shri T.R.

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Title : Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL

(DR. AKHILESH

DAS): On behalf of Shri Ram Vilas Paswan, I beg to lay on the Table ---

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Projects and Development India Limited, Noida, for the year 2004-2005.
- (ii) Annual Report of the Projects and Development India Limited, Noida, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 4034/06)

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): I beg to lay on the Table ---

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (a) (i) Statement regarding Review by the Government of the working of the North Eastern Handicrafts and Handlooms Development Corporation Limited, Shillong, for the year 2004-2005.

- (ii) Annual Report of the North Eastern Handicrafts and Handlooms Development Corporation Limited, Shillong, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 4035/06)

- (b) (i) Review by the Government of the working of the National Scheduled Tribes Finance and Development Corporation, New Delhi, for the year 2004-2005.

(ii) Annual Report of the National Scheduled Tribes Finance and Development Corporation, New Delhi, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (a) of (1) above.

(Placed in Library. See No. LT 4036/06)

- (3) A copy of the Performance Budget (Hindi and English versions) of the Ministry of Development of North Eastern Region for the year 2006-2007.

(Placed in Library. See No. LT 4037/06)

- (4) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Development of North Eastern Region for the year 2006-2007.

(Placed in Library. See No. LT 4038/06)

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): I beg to lay [on the Table](#) ---

- (1) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Shipping, Road Transport and Highways for the year 2006-2007.

(Placed in Library. See No. LT 4039/06)

- (2) A copy of the Performance Budget (Hindi and English versions) of the Ministry of Shipping, Road Transport and Highways for the year 2005-2006.

(Placed in Library. See No. LT 4040/06)

ग्रामीण विकास मंत्री (डॉ. रघुवंश प्रसाद सिंह) : उपाध्यक्ष महोदय, मैं ग्रामीण विकास मंत्रालय के वॉ 2006-2007 के परिणाम बजट की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library. See No. LT 4041/06)

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): I beg to lay on the Table a copy of the 195<sup>th</sup> Report of the Law Commission of India on the Judges (Inquiry) Bill, 2005 (Volumes I and II) (Hindi and English versions) – January, 2006.

(Placed in Library. See No. LT 4042/06)

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): Sir, on behalf of Shri Mani Shankar Aiyar, I beg to lay on the Table ---

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi National Institute of Youth Development, Sriperumbudur, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi National Institute of Youth Development, Sriperumbudur, for the year 2004-2005.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 4043/06)

(3) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Youth Affairs and Sports for the year 2006-2007.

(Placed in Library. See No. LT 4044/06)

(4) A copy of the Performance Budget (Hindi and English versions) of the Ministry of Youth Affairs and Sports for the year 2006-2007.

(Placed in Library. See No. LT 4045/06)

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Petroleum and Natural Gas for the year 2006-2007.

(Placed in Library. See No. LT 4046/06)

कोयला मंत्री (श्री शिवु सोरेन) : उपाध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ -

(1) कोयला मंत्रालय के बर्ष 2006-2007 के परिणाम बजट की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(Placed in Library. See No. LT 4047/06)

(2) कोयला मंत्रालय के बर्ष 2005-2006 के निपादन बजट की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 4048/06)

THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF OCEAN DEVELOPMENT (SHRI KAPIL SIBAL): I beg to lay on the Table ---

(1) A copy of the Outcome Budget (Hindi and English versions) of the Department of Biotechnology, Ministry of Science and Technology for the year 2006-2007.

(Placed in Library. See No. LT 4049/06)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Department of Scientific and Industrial Research for the year 2006-2007.

(Placed in Library. See No. LT 4050/06)

(3) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Science and Technology for the year 2006-2007.

(Placed in Library. See No. LT 4051/06)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): I beg to lay on the Table ---

(1) A copy each of the following papers (Hindi and English versions) under article 323 (1) of the Constitution:-

- (i) The 55<sup>th</sup> Annual Report of the Union Public Commission, New Delhi, for the year 2004-2005.
- (ii) Memorandum explaining reasons for Non-Acceptance of the advice of the Union Public Service Commission in respect of cases referred to in chapter 10 of the Report.

(Placed in Library. See No. LT 4052/06)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:-

- (i) The Indian Forest Service (Fixation of Cadre Strength) Second Amendment Regulations, 2004 published in Notification No. G.S.R. 412 in Gazette of India dated the 11<sup>th</sup> December, 2004.
- (ii) The Indian Forest Service (Pay) Second Amendment Rules, 2004 published in Notification No. G.S.R. 413 in Gazette of India dated the 11<sup>th</sup> December, 2004
- (iii) The Indian Police Service (Fixation of Cadre Strength) Amendment Regulations, 2004 published in Notification No. G.S.R. 431 in Gazette of India dated the 18<sup>th</sup> December, 2004.
- (iv) The Indian Police Service (Pay) Amendment Rules, 2004 published in Notification No. G.S.R. 432 in Gazette of India dated the 18<sup>th</sup> December, 2004.
- (v) The Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 2005 published in Notification No. G.S.R. 592 (E) in Gazette of India dated the 17<sup>th</sup> September, 2005.

(vi) The Indian Forest Service (Pay) Amendment Rules, 2005 published in Notification No. G.S.R. 593(E) in Gazette of India dated the 17<sup>th</sup> September, 2005.

(3) Six statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library. See No. LT 4053/06)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): Sir, on behalf of Shri B. K. Handique, I beg to lay on the Table ---

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Brahmaputra Valley Fertilizer Corporation Limited, Dibrugarh, for the year 2004-2005.

(ii) Annual Report of the Brahmaputra Valley Fertilizer Corporation Limited, Dibrugarh, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 4054/06)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Krishak Bharti Cooperative Limited, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Krishak Bharti Cooperative Limited, New Delhi, for the year 2004-2005.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 4055/06)

- (5) A copy of the Performance Budget (Hindi and English versions) of the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers for the year 2006-2007.

(Placed in Library. See No. LT 4056/06)

- (6) A copy of the Outcome Budget (Hindi and English versions) of the Department of Chemical and Petrochemicals, Ministry of Chemicals and Fertilizers for the year 2006-2007.

(Placed in Library. See No. LT 4057/06)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table ---

- (1) A copy of the Annual Report (Hindi and English versions) of the National Institute of Biologicals, Noida, for the year 2004-2005, alongwith Audited Accounts.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 4058/06)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for the year 2003-2004.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for the year 2003-2004, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Medical Research, New Delhi, for the year 2003-2004.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 4059/06)

(5) A copy of the Dental Council of India (Establishment of New Dental Colleges, Opening of New or Higher Course of Study or Training and Increase of Admission Capacity in Dental Colleges) Regulations, 2006 (Hindi and English versions) published in Notification No. DE-22-2005 in Gazette of India dated the 12<sup>th</sup> January, 2006 under sub-section (4) of section 20 of the Dentists Act, 1948.

(Placed in Library. See No. LT 4060/06)

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): Sir, on behalf of Shri K. H. Muniappa, I beg to lay on the Table a copy of the Notification No. S.O. 1804 (E) (Hindi and English versions) published in Gazette of India dated the 23<sup>rd</sup> December, 2005 regarding acquisition of land for public purpose of building, maintenance, management and operation of National Highway No. 5A (Chandikhole-Paradip section) in the State of Orissa, under section 10 of the National Highways Act, 1956.

(Placed in Library. See No. LT 4061/06)

कृति मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) : उपाध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ --

(1) कंपनी अधिनियम, 1956 की धारा 619क के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(क) (एक) पश्चिम बंगाल एगो इंडस्ट्रीज कारपोरेशन लिमिटेड, कोलकाता के वा

2004-2005 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) पश्चिम बंगाल एगो इंडस्ट्रीज कारपोरेशन लिमिटेड, कोलकाता के वा

2004-2005 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर

नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

(Placed in Library. See No. LT 4062/06)

(ख) (एक) बिहार स्टेट एगो इंडस्ट्रीज डेवलपमेंट कारपोरेशन लिमिटेड, पटना के



वर्ष 1984-1985 के कार्यक्रम की सरकार द्वारा समीक्षा।

- (दो) बिहार स्टेट एग्री इंडस्ट्रीज डेवलपमेंट कारपोरेशन लिमिटेड, पटना के वर्ष 1984-1985 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library. See No. LT 4063/06)

- (ग) (एक) बिहार स्टेट एग्री इंडस्ट्रीज डेवलपमेंट कारपोरेशन लिमिटेड, पटना के वर्ष 1985-1986 के कार्यक्रम की सरकार द्वारा समीक्षा।
- (दो) बिहार स्टेट एग्री इंडस्ट्रीज डेवलपमेंट कारपोरेशन लिमिटेड, पटना के वर्ष 1985-1986 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library. See No. LT 4064/06)

- (घ) (एक) मध्य प्रदेश स्टेट एग्री इंडस्ट्रीज डेवलपमेंट कारपोरेशन लिमिटेड, भोपाल के वर्ष 2002-2003 के कार्यक्रम की सरकार द्वारा समीक्षा।
- (दो) मध्य प्रदेश स्टेट एग्री इंडस्ट्रीज डेवलपमेंट कारपोरेशन लिमिटेड, भोपाल के वर्ष 2002-2003 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाले चार विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 4065/06)

MD. SALIM (CALCUTTA – NORTH EAST): Sir, I would like to make a point before the hon. Minister is allowed to lay his papers. It is a very pertinent point.

आइटम नम्बर 15 के 7वें बिन्दु को यदि आप देखेंगे तो इसमें अलीगढ़ मुस्लिम यूनिवर्सिटी के बारे में दिया गया है। यह उसकी ऑडिटेड रिपोर्ट है। यहां मंत्री जी रिपोर्ट ले करने के लिए आते हैं। चाहे वह एनुअल रिपोर्ट हो या ऑडिटेड रिपोर्ट हो। लेकिन मैं यह पहली बार देख रहा हूं कि अगर देर होती है तो डिले के लिए रीजन देते हैं। लेकिन मैं पहली बार देख रहा हूं कि मंत्री जी आ रहे हैं कि रिपोर्ट ले नहीं कर सकते। Will you allow him to lay it? Sir, kindly see Item 15 (7). It states that :

“A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report ... within the stipulated period of nine months after the close of the accounting year.”

यह किस तरह से अलीगढ़ मुस्लिम यूनिवर्सिटी का मामला चल रहा है। यह मैं आपके ध्यान में ला रहा हूं। इस पर सरकार को कोई निर्णय तो लेना पड़ेगा।

MR. DEPUTY-SPEAKER: Thank you. Please sit down. Now, Item No. 15 Shri Mohd. Ali Ashraf Fatmi.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): I beg to lay on the Table ---

- (1) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Open Schooling, New Delhi, for the year 2002-2003, together with Audit Report thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 4066/06)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Lucknow, for the year 2004-2005, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Lucknow, for the year 2004-2005.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 4067/06)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the All India Council for Technical Education, New Delhi, for the year 2003-2004, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Council for Technical Education, New Delhi, for the year 2003-2004.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library. See No. LT 4068/06)

- (7) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Aligarh Muslim University, Aligarh, for the year 2004-2005 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library. See No. LT 4069/06)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Guwahati, for the year 2003-2004.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Guwahati, for the year 2003-2004.
- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library. See No. LT 4070/06)

- (10) A copy of the Annual Account (Hindi and English versions) of the Indian Institute of Technology, Guwahati, for the year 2002-2003, together with Audit Report thereon.

- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

(Placed in Library. See No. LT 4071/06)

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): On behalf of Shri S.S. Palanimanickam, I beg to lay on the Table:

- (1) A copy each of the following Notifications (Hindi and English versions) issued under proviso to article 309 of the Constitution:-

- (i) The Central Board of Direct Taxes (Chairman and Members) Recruitment Rules, 2006 published in Notification No. G.S.R. 44 (E) in Gazette of India dated the 3<sup>rd</sup> February, 2006 together with an explanatory memorandum.
- (ii) The Central Board of Excise and Customs (Chairman and Members) Recruitment Rules, 2006 published in Notification No. G.S.R. 45 (E) in Gazette of India dated the 3<sup>rd</sup> February, 2006 together with an explanatory memorandum.

(Placed in Library. See No. LT 4072/06)

- (2) A copy of the Indian Bank (Employees') Pension (Amendment) Regulations, 2004 (Hindi and English versions) published in Notification No. PENSION 01/2004 in weekly Gazette of India dated the 23<sup>rd</sup> October, 2004 under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library. See No. LT 4073/06)

- (4) A copy each of the following papers (Hindi and English versions) under article 151 (1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India- Union Government (No. 1 of 2006)- Accounts of the Union Government for the year ended the March, 2005.

(Placed in Library. See No. LT 4074/06)

- (ii) Report of the Comptroller and Auditor General of India- Union Government (Civil) (No. 2 of 2006)- Transaction Audit Observations for the year ended the March, 2005.

(Placed in Library. See No. LT 4075/06)

- (iii) Report of the Comptroller and Auditor General of India- Union Government (Civil) (No. 3 of 2006)- Autonomous bodies for the year ended the March, 2005.

(Placed in Library. See No. LT 4076/06)

- (iv) Report of the Comptroller and Auditor General of India- Union Government (Defence Services) (No. 4 of 2006)- Army and Ordnance Factories for the year ended the March, 2005.

(Placed in Library. See No. LT 4077/06)

- (v) Report of the Comptroller and Auditor General of India- Union Government (Defence Services) (No. 5 of 2006)- Air Force and Navy for the year ended the March, 2005.

(Placed in Library. See No. LT 4078/06)

- (5) A copy of the Union Government- Finance Accounts for the year 2004-2005 (Hindi and English versions).

(Placed in Library. See No. LT 4079/06)

- (6) A copy of the Union Government- Appropriation Accounts (Civil) for the year 2004-2005 (Hindi and English versions).

(Placed in Library. See No. LT 4080/06)

- (7) A copy of the Union Government- Appropriation Accounts (Postal Services) for the year 2004-2005 (Hindi and English versions).

(Placed in Library. See No. LT 4081/06)

- (8) A copy of the Union Government- Appropriation Accounts (Defence Services) for the year 2004-2005 (Hindi and English versions).

(Placed in Library. See No. LT 4082/06)

भारी उद्योग और लोक उद्यम मंत्रालय के भारी उद्योग विभाग में राज्य मंत्री (श्रीमती कान्ति सिंह) : उपाध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ :-

(1) कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा(1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेज़ी संस्करण) :-

(एक) भारत यंत्र निगम लिमिटेड तथा उसकी सहायक कम्पनियों के वा 2004-2005 के कार्यकरण की सरकार द्वारा समीक्षा ।

(दो) भारत यंत्र निगम लिमिटेड तथा उसकी सहायक कम्पनियों का वा 2004-2005 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(2) उपरोक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुये विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेज़ी संस्करण)।

(Placed in Library. See No. LT 4083/06)

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): On behalf of Shri Anand Sharma, I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of External Affairs for the year 2006-2007.

(Placed in Library. See No. LT 4084/06)

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA): On behalf of Shri Dinsha J. Patel, I beg to lay on the Table a copy of the Performance Budget (Hindi and English versions) of the Ministry of Petroleum and Natural Gas for the year 2006-2007.

(Placed in Library. See No. LT 4085/06)

THE MINISTER OF STATE IN THE MINISTRY OF STEEL

(DR. AKHILESH

DAS): I beg to lay on the Table:

(1) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Steel for the year 2006-2007.

(Placed in Library. See No. LT 4086/06)

(2) A copy of the Performance Budget (Hindi and English versions) of the Ministry of Steel for the year 2005-2006.

(Placed in Library. See No. LT 4087/06)

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): I beg to lay on the Table a copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Tea Board for the year 2004-2005 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library. See No. LT 4088/06)

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